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## Seventeenth Loksabha

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Title: Demand to carry out work regarding de-silting extension, renovation and modernization along the banks of Noyyal river as per the Wetlands Conservation and Management Rules of 2017 in Tamil Nadu.

\*SHRI K. SHANMUGA SUNDARAM (POLLACHI): With the financial help of Union Government, at a cost of Rs 230 Crore through Government Order of Tamil Nadu G.O. (M.S.) No. 209, the Tamil Nadu Government has been engaged in de-silting and laying in concrete work along the banks of the river Noyyal and also in the water bodies and banks of ponds around, under the extension, renovation and modernization scheme of the Noyyal river which passes through Coimbatore, Tiruppur, Erode and Karur districts of Tamil Nadu. This concrete laying work of Noyyal river is carried out affecting the bio-diversity and environment of that area. Habitats of birds, small living organisms and other living beings are being destroyed. Traditionally, granite was used for strengthening the banks of ponds and lakes during olden days. On the contrary concrete blocks are being laid for such purpose which is against the environment and the ecosystem. The water Management systems followed in Tamil Nadu during the days of Chola dynasty were acclaimed and the structures have been helpful for the human beings as well as various living beings. In this project, Tamil Nadu government has not been engaged in de-silting of ponds and cleaning of waste. Noyyal river and its water bodies should be protected and renovated only by using scientifically proven techniques.

This river should be protected from effluents from dying industries and other wastes being dumped into it. A thick green cover should be developed at the place where the river Noyyal originates. In order to spend money as swiftly as they can, the Tamil Nadu Government is engaged in spoiling the water bodies by laying in concrete mixture and concrete blocks. These water bodies should be

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protected under the guidelines given in the Wetlands Conservation and Management Rules of 2017 of the Union Government. But presently the work is being undertaken at this Noyyal river without following these guidelines. Smart City related project in Coimbatore is also carried out with a huge spending of several Crores of Rupees affecting the environment. I urge upon the Union Government to intervene in this matter and ensure that the project work regarding extension, renovation and modernization at Noyyal river should be carried out as per the guidelines. Thank you.

## माननीय अध्यक्ष :

श्री कुलदीप राय शर्मा,

श्री डी.एन.वी. सेंथिलकुमार एस. और

श्री उन्मेश भैय्यासाहेब पाटिल को श्री के. षणमुण सुंदरम द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।